

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

STARRED QUESTION NO:384

ANSWERED ON:19.12.2006

INDUSTRIAL PARKS

Kanodia Shri Mahesh Kumar;Solanki Shri Bhupendrasinh Prabhatsinh

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) The details of the industrial parks set up in the country during each of the last three years, State-wise ;
- (b) Whether the Government is contemplating to set up more industrial parks in the country ;
- (c) If so, the details thereof ;
- (d) Whether the industrial parks have lost their relevance after the introduction of new schemes launched for industrial development; and
- (e) If so, the reaction of the Government thereto ?

Answer

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI KAMAL NATH)

(a)to(e) :A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 384 FOR ANSWER ON 19.12.2006 REGARDING INDUSTRIAL PARKS

(a) The details of the Industrial Parks approved & set up under the Industrial Park Scheme 2002, during each of the last three years, State-wise are annexed.

(b)&(c) The Industrial Park Scheme 2002 is an ongoing scheme. Under the Scheme,Income Tax benefits under Section 80,IA of the Income Tax Act 1961 are available to undertakings which are engaged in the business of developing, operating & maintaining of Industrial Parks. The benefits are available uptill March, 2009. Applications are being continuously received and are considered, as per the scheme.

(d) & (e) No, Sir. The Scheme provides for deductions, in calculating the tax payable,under the Income Tax Act 1961, on profits from industrial undertakings or enterprises,engaged in infrastructure development for a period of ten consecutive years, in a block of fifteen assessment years after the commencement of business. As the scheme envisages promoting quality industrial infrastructure, which is an essential component of industrialization, it is being found attractive by the developers.

ANNEXURE

STATEMENT REFERRED TO IN REPLY TO PART (a) OF LOK SABHA STARRED QUESTION NO. 384 FOR ANSWER ON 19.12.2006

STATE-WISE NO. OF INDUSTRIAL PARKS APPROVED AND FUNCTIONAL DURING THE LAST 3 YEARS

Sl. No.	State	No. of Industrial Parks approved under the Industrial Park Scheme during the last 3 years	No. of Industrial parks functional during the last 3 years
1	Andhra Pradesh	20	6
2	Chandigarh	1	1
3	Gujarat	4	1
4	Haryana	2	1
5	Karnataka	39	20
6	Maharashtra	56	23
7	Punjab	1	-
8	Rajasthan	63	5

9	Tamil Nadu	10	2
10	Uttar Pradesh	5	3
11	Uttaranchal	5	-
12	West Bengal	7	4

Total 213 66